



NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/04/2017 AT 10.30 AM

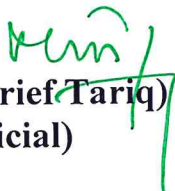
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/129/2016  
NAME OF THE PETITIONER(S) : G. Rajendran  
NAME OF THE RESPONDENT(S) : M/s Naargo Industries Private Limited & 7 others  
UNDER SECTION : 235, 397/398

| S.No. | NAME (IN CAPITAL)                 | DESIGNATION<br>REPRESENTATION BY WHOM | SIGNATURE   |
|-------|-----------------------------------|---------------------------------------|---|
| 1.    | H. KARTHIK<br>N. P. VIJAY KUMAR   | Counsel for Respondents               |    |
| 2.    | for CIVILISITAN<br>SARDEEP KUMAR. | Counsel for Petitioner                |  |

**ORDER**

Counsel representing both the parties are present and sought time for submitting arguments. Time extended at request. Put up on 15.06.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)